(b) A statement is laid on the Table of the House.

(c) A decision in the matter can be taken only after the receipt of the award of the Board of Arbitration.

#### Statement

Staff *Side Terms of Reference* 1. That the first nine instalments of Dearness Allowance paid to Central Government employees be trea-ed as Pay with effect from the date 9th instalment had fallen due i.e. 1.9.1974.

2. That the half per cent cut in the rate of each instalment of additional Dearness Allowance imposed during emergency by the Government be restored retrospectively and arrears as due be paid to all Central Government employees. The same rates should be continued to apply to further instalments of D.A. till a general wage revision takes place or the D.A. formula is revised by mutual agreement.

3. That the formula recommended by the Third Pay Commission for regulating the payment of Dearness Allowance should ^ be interpreted to

mean that payment of an additional instalment or withdrawal of an instalment takes place on rise and fall of 8 points in 12-monthly average of consumer price index. Further the sixth instalment of Additional Dearness Allowance due from May, 1975 to April, 1976 be paid or 5th instalment arbitrarily withdrawn witli effect from 1.7.76 during emergency, be restored and payment of arrears due upto 31-8-77 to all Central Government employees be made.

### Official Side Terms of Reference

1. That the first nine instalments of Dearness Allowance paid t © Central Government employees be treated as pay with effect from the date 9th instalment had fallen due i.e. 1.9.1974.

2. Payment of dearness allowance instalments at the higher rates allow ed by Government in respect of the first nine instalments of dearness al lowance while implementing the of recommendations the Third Pay Commission.

3. That the formula as recommended by Third Pay Commission for regulating the payment of Dearness Allowance should be interpreted to mean that payment of an additional instalment or withdrawal of an instalment takes place on rise and fall of 8 points in 12-monthly average of consumer price index. Further the sixth instalment of Additional Dearness Allowance due from May, 1975 to April, 1976 be paid or 5th instalment arbitrarily withdrawn with effect from 1.7.76 during Emergency, be restored and payment of arrears due upto 31-8-77 to all Central Government employees be made.

# Air hostesses belonging to the Scheduled Castes and Scheduled Tribes

\*31. SHRI AHMAD HOSSAIN MONDAL: SHRIMATI PRATIMA BOSE: SHRI PRASENJIT BARMAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(*a*) what is the total number of air hostesses serving in the Indian Airlines and the Air India;

(b) what is the number and percentage of air hostesses belonging to the Scheduled Castes and Scheduled Tribes in each of these organisations;

(c) whether there is any backlog in the recruitment of air hostesses against the quota of posts reserved for the Scheduled Castes an<j Scheduled Tribes; and

(d) if so, what steps Government propose to take to wipe out the backlog?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Total number of Air Hostesses in:

Air-India	30	*	×	(7)		619] This does not include foreign
Indian Airlines			24	8	3	464 air hostesses.

(b)

		nber of			Percentage of	
	S.C.	S.T.			S.C.	S.T.
Indian Airlines	76	30	Indian Airlines	ė	16.3	6.5
Air-India	133	55	Air India	30	21.4	9.0

(c) and (d)  $I_n$  the Indian Airlines there is no backlog, in Scheduled Caste category. In Scheduled Tribe category; there is a backlog of only four.

In Air India, 9 vacancies reserved for Scheduled Caste and 8 for Scheduled Tribe have not been filled.

Air India have already issued exclusive advertisement for filling vacancies of Air hostessea from Scheduled Caste | Scheduled Tribe communities. Iridian Airlines are also making efforts to fill the four vacancies reserved for Scheduled Tribe by the suitable candidates.

थोक मल्य सचकांक

32 श्री झिव न्द्र झाः श्री सुन्दर सिंह अंडारीः श्री विट्ठल गाडगीलः

क्या वित्त संबो यह बताने को इत्या करेंगे कि :

(क) 1977 के वर्ष के दौरान और 1978 के वर्ष में नवम्बर तक हर महीने बाक मूल्य सुबकांक और उपमोक्ता मूल्य सुबकांक कितना-कितना था : (ख) पिछले दों महीनों के दौरान मूल्यों में वृद्धि होने के क्या कारण हैं और इसके लिये घाटे की क्ति व्यवस्था और मुद्रा-रफोति कहां तक जिम्मेदार है: और

(ग) मूल्य बुद्धि को रोकने के लिए सरकार ने क्या नात्कालिक कडम उठाये हैं ?

## (Whole-'iale price index

## \*32. SHRI SHIVA CHANDRA JHA: SHRI SUNDER SINGH BHANDARI: SHRI VITHAL GADGIL:

Will the Minister of FINANCE be pleased to state:

(a) what are the details of the monthly whole-sale price index and the consumer price index during the year 1977 and upto November in the year 1978;

(b) what are the causes of the rise in prices during the <sup>J</sup>ast two months and how far deficit financing and inflation are responsible therefor; and

(c) what immediate steps Government have taken to check the price rise\*]

f[] English translation.